

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/580/2024, IA (IBC)/600/2024, IA (IBC)/509/2024, IA (IBC)/1829/2023 IA (IBC)/1967/2023, IA (IBC)/184/2024, IA (IBC)/207/2024, IA (IBC)/74/2024, IA (IBC)/344/2024, IA (IBC)/223/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/580/2024 and IA (IBC)/600/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 05.06.2024** for filing proof of service and for counter.

IA (IBC)/509/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Matter is adjourned to 05.06.2024.

IA (IBC)/1829/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent Nos.1 to 6.

It is stated by the Ld. Counsel for the Respondent Nos. 5 and 6 that he wants to adopt the counter filed by the Respondent Nos.1 to 4 on behalf of the Respondent Nos. 5 and 6. Let adoption memo be filed by the next date of hearing. **Matter is adjourned to 05.06.2024.**

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(2)

IA (IBC)/1967/2023

Present: Ld. Counsel Ms. G. Kalpana for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Last opportunity is granted for filing rejoinder. **Matter is adjourned to 05.06.2024.**

IA (IBC)/184/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. P. Ravi Charan and Ms. Niharika Agarwal for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Counter filed. Pleadings stand completed. For hearing, **matter is adjourned to 05.06.2024.**

IA (IBC)/207/2024

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Counter filed. For filing rejoinder if any, within two weeks. **Matter is adjourned to 05.06.2024.**

IA (IBC)/74/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.
Ld. Counsel Mr. G. Kalyan Chakravarthy for the Respondent No.1.
Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.2 and 3.
None appeared for Respondent No.4.

It is stated by the Ld. Counsel for the Respondent Nos.2 and 3 that Counter has been e-filed. Let physical copy of the counter be filed and rejoinder if any, within two weeks. **Matter is adjourned to 05.06.2024.**

IA (IBC)/344/2024

Present: Ld. Senior Counsel Mr. Deepak Bhattacharjee along with Mr. P. Ravi Charan and Ms. Niharika Agarwal for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent No.1.
Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.2.

Pleadings stand completed. For hearing, **matter is adjourned to 05.06.2024.**

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(3)

IA (IBC)/223/2024

Present: Ld. Counsel Mr. G. Kalyan Chakravarthy for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.2 and 3.

It is stated by the Ld. Counsel for the Respondent Nos.2 and 3 that he does not want to file counter. Pleadings stand completed. For hearing, **matter is adjourned to 05.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)